

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2534/2000

New Delhi this the 23rd day of October, 2001.

HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

Bijender,
S/o Shri Kalicharan,
R/o B-2/365, New Kundli,
Delhi-96.

-Applicant

(By Advocate -None)

-Versus-

1. Director General,
ESIC, Kotla Road,
New Delhi-2.

2. Director,
ESIC Hospital, Sector-24,
Noida (UP).

-Respondents

(By Advocate - None)

O R D E R (ORAL)

By Mr. Shanker Raju, Member (J):

On previous occasions, i.e., on 21.9.2001 and 15.10.2001 none appeared for the applicant. Today also, even on the second call, none appears for the applicant. In this view of the matter it appears that the applicant is not interested in pursuing this matter. The OA is, therefore, dismissed in default for non-prosecution.

S. Raju

(Shanker Raju)
Member (J)

'San.'